

Central Administrative Tribunal
Principal Bench, New Delhi.

DA-183/2000
MA-651/2000
MA-656/2000

(5)

New Delhi this the 24th day of March 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Smt. S. Tewatia,
Principal-cum-Head of Office,
Govt. Girls Sr.Sec.School No.2,
Sector-4, Ambedkar Nagar,
New Delhi. Applicant

(Applicant in person)

Versus

1. Govt. of NCT of Delhi through the Secretary, Govt. of NCT of Delhi, Old Secretariat, 5, Sham Nath Marg, Delhi. 3. Dy. Director of Education (South), Defence Colony, New Delhi.
2. The Director of Education, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi. Respondents

(through Sh. Anil Singhal, proxy for Mrs. Meera Chhibber, Advocate)

Order (Oral)

Applicant seeks permission to withdraw this D.A. Permission granted. Accordingly the D.A. as well as MA-651/2000 & MA-656/2000 are dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

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